

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

IA 61 of 2020 in [TP 101 of 2019] CP(IB) 351 of 2018

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2020

Name of the Company:

SNB Ispat Corporation

V/s

Laxmipati Balaji Infra Pvt Ltd

Section:

43, 45, 50, 66 r.w 60(5) IBC/9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Natasha Shah appeared for the Applicant.

No one appeared for the Respondent.

The matter stands adjourned to 08.01.2021 for further consideration.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 13th day of November, 2020.

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